

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA NO.40/2007

Tuesday this the 16th day of January, 2007

Coram:

**Hon'ble Mrs.Sathi Nair, Vice Chairman
Hon'ble Mr.George Paracken, Judicial Member**

**C.R.Anil Kumar,
Aswathy Bhavan,
Panayanchery,
Anchal P.O.,
Kollam District -691 206.** ... Applicant

By Advocate Mr.John K Joseph

V/s.

1. Superintendent of Post Offices,
Pathanamthitta Division,
Pathanamthitta.
2. The Sub Divisional Inspector of Post Offices,
Punalur Sub Division,
Punalur.
3. The Union of India,
Rep. By Chief Post Master General,
Kerala Circle, Thiruvananthapuram. ... Respondents

By Advocate Mr.S.Abilash ACGSC

**This OA having been heard on 16th January,2007, the
Tribunal on the same day delivered the following:-**

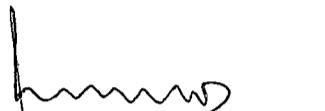
(ORDER)

Hon'ble Mrs.Sathi Nair, Vice Chairman

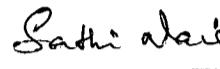
**The application is filed by an outsider candidate who has
applied for the post of Branch Post Master at Chalikkara Estate Post Office**

under Punalur Post Office vide Annexure A. He also submitted that a representation dated 5/11/2006 has been made to the first respondent.

We do not find any reason as to why the applicant has approached this Tribunal at this stage. At best the first respondent can give a reply to the representation dated 5/11/2006 (Annexure B). With this direction the OA is disposed of.


GEORGE PARACKEN
JUDICIAL MEMBER

abp


SATHI NAIR
VICE CHAIRMAN